

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 1034 of 2020

IN THE MATTER OF:

Rakesh Kumar Agarwal & Ors.

...Appellants

Versus

Devendra P. Jain

Liquidator of Asis Logistic Ltd.

...Respondent

Present: -

For Appellant: Mr. Rajesh Bohra, Advocates

For Respondent: Mr. Abhishek Anand (For Liquidator) and Mr. Kunal Godhwani, Advocates.

O R D E R

(Virtual Mode)

03.03.2021 Due to paucity of time, the matter could not be taken up.

Let the matter be fixed 'For Hearing' on **22nd March, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/Kam.